



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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January 13, 2022

Nine Non-Banking Financial Companies (including one Housing Finance Company) surrender their Certificate of Registration to Reserve Bank of India

The following eight Non-Banking Financial Companies (NBFCs) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	M/s Dholadhar Investments Private Limited	Mann Filling Station, Kotwali Bazar, Tehsil Dharamshala, Kangra, Himachal Pradesh-176 215	B-06.00590	February 05, 2008	October 27, 2021
2	M/s Goodwill Financial Services Private Limited	No. 29(8), Haddows Road, Chennai – 600 006	B-07.00532	December 05, 2000	November 10, 2021
3	M/s Morgan Stanley India Securities Private Limited	18th Floor, Tower 2, One World Center, 841 Jupiter Textile Mill Compound, Senapati Bapat Marg, Lower Parel, Mumbai- 400 013	N-13.02091	May 26, 2015	November 15, 2021
4	M/s Sankalp Granites Private Limited	SD-236, Shanti Nagar, Near ESI Hospital, Hatwara Road, Jaipur, Rajasthan- 302 006	B-10.00180	July 04, 2002	December 09, 2021
5	M/s Yardley Investment and Trading Company Private Limited	1, Sukhia Building CHSL, 3rd Floor, 14/14 A, Cawasji Patel Road, Horniman Circle, Fort, Mumbai- 400 001	13.01321	December 06, 1999	December 27, 2021
6	M/s Sri Shirdi Credit and Finance Private Limited	104, Jaya Enclave, Sai baba Temple Street, Dwarkapuri Colony, Punjagutta, Hyderabad – 500 082	N-09.00430	February 22, 2010	December 30, 2021
7	M/s Mangalam Softwares Pvt Ltd	41, Chowringhee Road, Park Street, Kolkata-700 071	05.02215	May 16, 1998	December 30, 2021
8	M/s West Bengal Industrial Development Corpn Ltd	“Protiti”, 23 Abanindranath Thakur Sarani, Kolkata- 700 017	B-05.04634	August 06, 2019	December 30, 2021

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Further, the following Housing Finance Company has surrendered the CoR granted by National Housing Bank (NHB). The RBI, in exercise of powers conferred on it under Section 29A (6) of the National Housing Bank Act, 1987, has therefore cancelled the CoR.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	M/s Indie Homefin Private Limited	C-703, Lokhandwala Residency, Manjrekar Lane, Off. Dr. E. Moses Road, Worli, Mumbai, Maharashtra- 400 018	05.0180.19 (issued by NHB)	May 15, 2019	November 23, 2021

As such, the above company shall neither transact the business of a Housing Finance Institution nor of a Non-Banking Financial Institution as defined in National Housing Bank Act, 1987 and Reserve Bank of India Act, 1934, respectively.

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(Yogesh Dayal)
Chief General Manager